

- (iii) Delivery of fertilisers upto Block Headquarters on Government account all over the country has been ensured.
- (iv) The distribution margin to the distributing agencies was increased by about 22% w. e. f. 15.8.81, This has been further increased w. e. f. 20.5.1983.
- (v) The quantum of short term loans to the States for purchase and distribution of inputs, including fertilisers has been raised from Rs. 136 crores in 1979-80 to Rs. 200 crores in 1980-81 as also 1981-82, and to Rs 250 crores in 1982-83.
- (vi) Subsidy on Phosphatic and Potassic fertilisers to the small and marginal farmers is made available on the rate of 25% and 33½% respectively and to Tribal farmers @50% under Integrated Rural Development Programme.
- (vii) In order to ensure easy availability of fertilisers near the Consuming Centres, the number of Sale Points were raised from 1.11 lakh on 30.11.1981 to 1.33 lakhs on 31.3.1983.
- (viii) The Prices of all varieties of fertilisers have been reduced by 7½% with effect from 29.6.1983.
- (ix) Favourable cost-benefit ratio has been ensured by increasing the support prices of crops to reflect the increase in fertiliser prices. Whereas in 1982-83 4.19 Kg. of paddy were needed to buy one Kg. of nitrogen nutrient, at present only 3.54 Kg will be needed as a result of reduction in price of fertilisers with effect from 29-6-1983 and enhancement of the support price of paddy.
- (x) A scheme at a cost of Rs. 250 crores has been sanctioned to assist the small and marginal farmers, of which distribution of fertiliser minikits constitutes an important component.

- (xi) It has been decided to sell over two year old stock of FCI to the farmers on a 10% rebate. This would be in addition to 7½% reduction in prices of all varieties of fertiliser allowed by the Government on 29.6.1983.

Adulteration of Tallow with Vanaspati

920. SHRI B. V. DESAI :

SHRI ASHFAQ HUSAIN :
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether analysis of samples taken from Vanaspati factories did not show adulteration of animal tallow with vanaspati;

(b) whether investigations had shown that no adulteration of beef tallow had taken place at production stage;

(c) Whether investigations have found unscrupulous traders to be the culprits;

(d) if so, whether in view of the recent beef tallow scandal Government were keeping a constant vigil over the quality of vanaspati and have geared up efforts to ensure that provisions of the control orders were fully complied with; and

(e) What action is proposed to be taken against those traders who have been found guilty and how many of such traders have been so far arrested and action taken against them ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES : (a) and (b) No adulteration has been found in any of the samples drawn and analysed from the various manufacturing units of vanaspati.

(c) The Government of Punjab had reported that two samples of vanaspati taken from traders were found to have contained animal tallow,

(d) Yes, Sir.

(e) Prosecutions in two cases of traders, where samples of vanaspati were found to have contained animal tallow, have

been launched by the concerned State Government.

Embezzlement In Directorate Of Agriculture A & N Administration

921. SHRI BABURAO PRANJPE : Will the Minister of AGRICULTURE be pleased to State :

(a) Whether enquiry has been made regarding cases of embezzlement in the Directorate of Agriculture under the Andamans and Nicobar Administration; and

(b) if so, the details of the findings and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Yes, Sir.

(b) So far, 8 Cases of embezzlement involving an amount of Rs. 66,528. 15 (amount yet to be ascertained in one case) have been detected between 1.8.1979 and 25-3-1983. Necessary action, under the Rules has been initiated against the delinquent officials. In addition, two more cases of alleged embezzlement are under investigation.

Crop Insurance Scheme In States

922. SHRI NAVIN RAVANI : Will the Minister of AGRICULTURE be pleased to State :

(a) Whether all the States have introduced the crop insurance scheme against natural calamity:

(b) if not, the names of the States which have introduced the scheme; and

(c) whether Central Government are considering to issue directives to all the States to introduce the crop insurance scheme against natural calamity for the safeguard of poor peasants ?

THE MINISTER FOR AGRICULTURE (RAO BIRENDRA SINGH) :

(a) and (b) Eleven State Governments namely; Andhra Pradesh Bihar, Haryana Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Tamil Nadu, Uttar Pradesh and West Bengal have so far introduced the Pilot Crop Insurance Scheme in their respective areas.

(c) The Government of India had written to all the State Governments in 1979 to adopt the scheme of Pilot Crop Insurance. A National Workshop on Crop Insurance was held in New Delhi in February, 1982 in which the State Governments which have not so far adopted the scheme were impressed upon to take up the scheme in their areas.

Expenditure On Agriculture In States

923. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of AGRICULTURE be pleased to State the development expenditure incurred by the States on agriculture during the last 5 years, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : A statement Showing the State-wise development expenditure/outlay on agriculture during the last five years is enclosed.

Statement

Development Expenditure/Outlay On Agriculture During 1979-80 To 1983-84 In Different States.

(Rs. in lakhs)

State	1979-80	1980-81	1981-82	1982-83	1983-84
	Actual Expenditure	Actual Expenditure	Actual Expenditure	Revised Approved Outlay	Approved Outlay.
1	2	3	4	5	6
Andhra Pradesh	4441	5141	6911	7872	9755
Assam	3127	3509	4685	5371	6318